MINISTRY OF FINANCE
(Department of Economic Affairs)

NOTIFICATION

New Delhi, the 10th May, 2002

G.S.R. 348(E) :— In exercise of the powers conferred by Section 15 of the Government Savings Banks Act, 1873 (5 of 1873), the Central Government hereby makes the following rules further to amend the Post Office Savings Bank General Rules, 1981. namely :-

1. (1) These Rules may be called the Post Office Savings Bank General (Amendment) Rules, 2002.

(2) They shall come into force on the date of their publication in Official Gazette.

2. In the Post Office Savings Bank General Rules, 1981,—

(a) In rule 8, in sub-rule (3), for the words “two rupees”, the words “ten rupees” shall be substituted;
(b) for rule 11, the following rule shall be substituted, namely:

“11. Final withdrawal on closure.—Except as otherwise provided in the relevant rules, final withdrawal on closure of an account shall be allowed at the Post Offices authorised by the Director General (Posts).”

[F. No. 2/25/2001 NS-II]

K.Y. NARASIMHAN, Dy. Secy.

Note:—The principal rules were published vide G.S.R. 662(E), dated the 17th December, 1981 and subsequently amended vide G.S.R. 483(E), dated the 10th June, 1983, G.S.R. 723(E), dated the 4th September, 1985, GSR 1000(E), dated the 1st January, 1990 and GSR 490(E), dated the 6th July, 1999.

NOTIFICATION

New Delhi, the 10th May, 2002.

G.S.R. 349(E).—In exercise of the powers conferred by Section 15 of the Government Savings Banks Act, 1873 (5 of 1873), the Central Government hereby makes the following rules further to amend the Post Office Savings Account Rules, 1981, namely:

1. (1) These Rules may be called the Post Office Savings Account (Amendment) Rules, 2002.

(2) They shall come into force on the date of their publication in Official Gazette.

2. In the Post Office Savings Account Rules, 1981, in rule 5,—

(a) In sub-rule (4), for the words “twenty rupees”, the words “fifty rupees” and for the words “two hundred and fifty rupees”, the words “five hundred rupees” shall be substituted;

(b) in sub-rule (6), for the words “five rupees” the words “twenty rupees” shall be substituted.

[F. No. 2/25/2001 NS-II]

K.Y. NARASIMHAN, Dy. Secy.